

ITEM NO.116

COURT NO.2

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 2441/2015

WINDSOR PARK R. W.A.

Appellant(s)

VERSUS

VICE CHAIRMAN, GDA . & ORS.

Respondent(s)

IA No. 9/2013 - EXEMPTION FROM FILING O.T.
IA No. 197811/2023 - EXEMPTION FROM FILING O.T.
IA No. 14/2016 - EXEMPTION FROM FILING O.T.
IA No. 12/2016 - EXEMPTION FROM FILING O.T.
IA No. 11/2015 - EXEMPTION FROM FILING O.T.
IA No. 242429/2023 - INTERVENTION APPLICATION
IA No. 22384/2022 - INTERVENTION/IMPLEADMENT
IA No. 197810/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 8/2013 - PERMISSION TO FILE ANNEXURES
IA No. 13/2016 - PERMISSION TO FILE ANNEXURES
IA No. 10/2015 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS

WITH

SLP(C) No. 21898-21899/2016 (XI)

Date : 11-12-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s) : Mr. Ajay Choudhary, AOR

Mr. Pradeep Aggarwal, Adv.
Mr. Lal Pratap Singh, Adv.
Mr. Vishal Singh, Adv.
Mr. Bhaskar Aditya, AOR
Mr. Arjun, Adv.

For Respondent(s) : Mr. Shantanu Krishna, AOR
Ms. Vaishnavi Srivastava, Adv.

Mr. Rajeev Kumar Dubey, Adv.
Mr. Kamendra Mishra, AOR

Mr. Puneet Singh Bindra, AOR

Mr. Pradeep Misra, AOR
Mr. Daleep Dhyan, Adv.
Mr. Suraj Singh, Adv.

Mr. Pradeep Aggarwal, Adv.
Mr. Lal Pratap Singh, Adv.
Mr. Umesh Pratap Singh, Adv.
Mr. Arjun Aggarwal, Adv.
Mr. P. Agarwal, Adv.
Mr. Vishal Singh, Adv.
Mr. Aman Kumar, Adv.
Mr. Bhaskar Aditya , AOR
Mr. Nikilesh Ramachandran, AOR
Mr. Krishnanand Pandeya, AOR
Mr. Sunil Kumar Sharma, AOR

Mr. Avijit Mani Tripathi, AOR
Mr. Nilendra Pratap Singh, Adv.
Ms. Preeti Sehrawat, Adv.

Mr. Sarad Kumar Singhania, AOR

UPON hearing the counsel the Court made the following
O R D E R

On the request made by the learned counsel for
the appellant/petitioner, list on 21st January, 2026.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(NIKITA SINGH)
COURT MASTER (NSH)